

(d) whether Airport authority have cleared the issue of raising the tower height of Doordarshan Kendra, Dibrugarh upto 150m; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) All India Radio, Dibrugarh is already broadcasting a 5 minutes news bulletin in Assamese daily and a five minutes weekly news summary in Mishing dialect every Wednesday. There is no plan to start regional news bulletin in Assamese language and Mishing dialect from Doordarshan Kendra, Dibrugarh at present due to various resource constraints.

(b) Does not arise.

(c) to (e) Whereas districts of Sonitpur and Golaghat do not lie in the coverage range of HPT, Dibrugarh, reception range in the districts Dhemaji, Lakhimpur, Jorhat and Sibsagar is affected due to the height of the tower. Necessary clearance to increase the height of the tower of HPT, Dibrugarh to 150m has since been obtained from Airport Authority. The project to increase the height of the tower which would improve the reception quality in these districts would take about 2-3 years' time after sanctioning of the scheme subject to availability of resources, infrastructural facilities and inter-se priorities.

जी० टी० वी० के प्रसारण के लिए शर्तें

2115. श्री दिलीप सिंह जूदेव : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में जी० टी० वी० को प्रसारण का अधिकार देने से पूर्व कौन-कौन सी शर्तें निधारित की गई,

(ख) क्या जी० टी० वी० द्वारा वर्तमान में उक्त शर्तों का उचित तरीके से वास्तव में पालन किया जा रहा है,

(ग) यदि नहीं, तो सरकार जी० टी० वी० के विरुद्ध क्या कार्रवाई करने का विचार है, और

(घ) क्या संसदीय स्थायी समिति ने भी जी० टी० वी० के प्रसारण और प्रचालन पर असंतोष व्यक्त किया है ?

सूचना और प्रसारण मंत्रालय मे राज्य मंत्री (श्री मुख्तार नकवी) : (क) से (ग) मैसर्स जी० टी० वी० को अभी तक

भारत से अपलिक करने की अनुमति दी गई है। उन्हें स्वतंत्रता के 50वें वर्ष संबंधी समारोह, मदर टेरेसा की अंत्येष्टि, आम चुनाव, बजट विश्लेषण आदि जैसे विशेष अवसरों पर विदेश संचार निगम लिमिटेड की पूर्ण देख-रेख में केवल अस्थायी रूप से सीधे अपलिकिंग की अनुमति दी गई थी जो कि अन्य बातों के साथ-साथ प्रसार भारतीय की कार्यक्रम एवं विज्ञापन संहिता में शामिल विभिन्न शर्तों के अधीन थी।

(घ) इस मंत्रालय को इस बारे में संसद की संचार संबंधी स्थायी समिति से कोई रिपोर्ट प्राप्त नहीं हुई है।

Shortage of Staff in Doordarshan

2116. SHRI PARMESHWAR KUMAR AGARWALLA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are aware of the fact that there is a shortage of 5892 posts in various categories of staff in Doordarshan;

(b) if so, whether Government are also aware of the fact that a large number of projects are awaiting commissioning and some operational projects are also facing difficulty for want of staff; and

(c) if so, what action has been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) to (c) The Staff Inspection Unit of the Ministry of Finance has been requested to have a quick study of the staffing norms of various HPTs/LPTs/VLPTs to work-out their overall staff requirement. On receipt of the recommendations of the SIU, necessary action will be taken for creation/abolition of posts in required categories so that all the transmitters are fully manned and the already completed projects are commissioned at the earliest.

Ban on Advertisements Promoting Alcohol

2117. SHRI C. RAMACHANDRAIAH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware of bad effects of advertisements for the promotion of alcohol in television network;